

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 785 OF 2017 IN
DFR NO. 3137 OF 2017**

Dated: 9th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Omega Infraengineers Pvt. Ltd.

... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Tajender K. Joshi
Mr. Krishna Kant

ORDER

**IA NO. 785 OF 2017
*(Appln. for urgent listing)***

We have heard learned counsel for the applicant/appellant.

For the reasons, stated in the application, Registry is directed to list the matter on 16.10.2017 subject to curing the defects.

Application is disposed of.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**